

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6905/2005

M/S. S.K.L. CO.

Appellant(s)

VERSUS

CHIEF COMMERCIAL OFFICER & ORS.

Respondent(s)

(With appln. For Impleadment/intervention and Office Report)

Date : 17/09/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mrs. Rani Chhabra, Adv.

Mr. Yashraj Singh deora, Adv.
Ms. Priyadarshinee Singh, Adv.
Ms. Shreya Agrawal, Adv.
M/s Mitter & Mitter Co., Adv.For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Ms. Vimla Sinha, Adv.
Ms. Shweta Garg, Adv.
Mr. S.N. Terdal, Adv.
Mr. B. Krishna Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard learned counsel for the parties.
Hearing concluded.
Judgment reserved.(NEELAM GULATI)
COURT MASTER(SAROJ SAINI)
COURT MASTER